Annexure – 8

Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of CIRP:19.04.2021 (Order served to RP dated 11.08.2021); List of creditors as on:18.02.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kaycee Batteries & Alloys Private Limited	29.07.2021	4,22,706.00	-	-	-	-	-	-	-	-	-	-	Claim not admitted since on verification it has been found out that it's a false claim
	TOTAL		**4,22,706.00**											